Subansiri Lower Hydro Electric Project

1857. SHRI SILVIUS CONDPAN: Will the Minister of POWER be pleased to state:

(a) whether the 2000 MW Subansiri Lower Hydro Project is being executed through indigenous technology or expertise of foreign agencies have been sought by the Government;

(b) whether all aspects of flood, earthquake etc, have been accounted for in the planning of this project; and

(c) what other steps Government is taking to fulfil the 50,000 MW Hydropower initiative proposed by the previous Government?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) The civil structures of the Subansiri Lower Hydroelectric Project (2000 MW) of National Hydroelectric Power Corporation Limited (NHPC) in Arunachal Pradesh are being designed indigenously. However, execution of Lot 1 contract comprising of diversion tunnels, coffer dams and main concrete dam is being done by the joint venture of M/s Boguchangesstroy (BGS) -M/s Soyuzgidgidrospectsstroy (SGS) and M/s Soma Enterprise Limited. zM/s BGS and M/s SGS are Russian companies and M/s Soma is an Indian company.

(b) Yes, Sir.

(c) Under the 50,000 MW initiative, 162 hydroelectric projects spread over 16 States were taken up by Central Electricity Authority as the nodal agency with Central Public Sector Undertakings (CPSUs)/State Agencies as consultants for the purpose of preparation of Preliminary Feasibility Reports (PFRs) in the year 2003-04. Preparation of PFRs of 162 schemes with aggregate installed capacity of 47,930 MW was completed in August, 2004. As a follow up of preparation of PFRs, the exercise of preparation of Detailed Project Reports (DPRs) for attractive schemes selected from PFR schemes has been initiated, which would provide a shelf of projects for execution in the near future. Based on preliminary tech no-economic analysis, 77 schemes (33951 MW), whose first year indicative tariff works out below Rs. 2.50/kwh, have been selected for taking up detailed survey and investigation and preparation of DPRs.

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